

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO – 1245**  
ANSWERED ON - 13/12/2023

**MODEL LEGISLATION FOR RESERVATION IN EMPLOYMENT FOR LOCAL YOUTH**

1245. SHRI VAIKO

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government would bring a model legislation to provide reservation for local youth in private sector jobs, at the non-executive level;
- (b) if so, by when and details thereof; and
- (c) if not, whether Government will ensure that local residents are given preference in private sector employment, especially when land and other resources are taken away from the local residents, threatening their livelihood?

**ANSWER**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a) to (c) There is no such proposal with the Government.

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